

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.220 of 1995

Friday this the 10th day of February, 1995.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR. S.P. BISWAS, ADMINISTRATIVE MEMBER

Arulappan Charles,
Head Trains Clerk,
Southern Railway,
Nagercoil Junction,
residing at Railway Quarters
Nagercoil. ... Applicant

(By Advocate Mr. T.C.Govindaswamy)

Vs.

1. Union of India through the
General Manager,
Southern Railway,
Headquarters Office,
Madras.3.
2. The Divisional Personnel Officer,
Southern Railway,
Trivandrum Division,
Trivandrum.14.
3. The Chief Personnel Officer,
Southern Railway,
Headquarters Office,
Madras.3.
4. The Senior Divisional Operating Manager,
Southern Railway,Trivandrum.14. ... Respondents

(By Advocate Mrs. Sumati Dandapani)

O R D E R

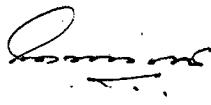
CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant seeks grant of promotion as Senior
Trains Clerk in the scale Rs.1200-2040 and thereafter
as Head Trains Clerk in the scale Rs.1400-2300. This
Tribunal is not a first level administrative authority
and applicant must seek redress at the hands of respondents.

We find that he has made A6 representation and that it is pending consideration before second respondent. We direct second respondent to consider A6 representation on merits, pass a reasoned order thereon within three months from today and communicate the same to applicant.

2. We dispose of the application as aforesaid.
No costs.

Dated 10th day of February, 1995.


S.P. BISWAS
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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List of Annexures:

Annexure A-6: A true copy of representation submitted by the applicant to the 2nd respondent dated 15-8-94